

ITEM NO.37

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. APARNA AJITSARIA

Criminal Appeal No(s). 3324-3325/2023

MAHENDRA SINGH

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

WITH

Crl.A. No. 3698-3699/2023 (II)

Date : 15-03-2024 These appeals were called on for hearing today.

For Appellant(s)

Mr. Anurag Ojha, AOR
Mr. Vipul Kumar, Adv.
Mr. Subham Kumar, Adv.
Mr. D N Chaturvedi, Adv.

Mr. Ram Lal Roy, AOR
Mr. Shiv Singh Yadav, Adv.

For Respondent(s)

Mr. Rajat Singh, AOR
Mr. Chandra Shekhar Suman, Adv.
Mr. Rajya Vardhan Mal, Adv.
Mr. Sarthak Chandra, Adv.
Mr. Arun Pratap Singh Rajawat, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Both matters

Sole respondent is duly represented.

Parties may file additional documents, if any.

Registry to process the matters for listing before the
Hon'ble Court, as per rules.

APARNA AJITSARIA
Registrar